

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1129/2024 BLAPL/1012/2024	SAGAR KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 DISTRICT AND SESSIONS JUDGE,GAJAPATI 2(A)CC/0000012/2023
2	D-BLAPL/3014/2024 BLAPL/1013/2024	MANOJ KU. MAHANTA VS STATE OF ODISHA	BINI MISHRA VS	CHAMPUA /192 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Koraput) GR/0000434/2023
3	D-BLAPL/2916/2024 BLAPL/1014/2024	NABINA MAJHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KASINAGAR /49 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000036/2023
4	D-BLAPL/3272/2024 BLAPL/1015/2024	BALARAM @ BISHNU DALEI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	GHASIPURA /305 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000062/2023
5	D-BLAPL/3290/2024 BLAPL/1016/2024	VINOD KUMAR VS STATE OF ODISHA	LINGARAJ SARANGI VS	GOSANINUAGAM /182 /2023 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000048/2023
6	D-BLAPL/3461/2024 BLAPL/1017/2024	RABINDRA PRADHANI VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BOIPARIGUDA /60 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000028/2021
7	D-BLAPL/2977/2024 BLAPL/1018/2024	BISHAL NIKHANDIA VS STATE OF ODISHA	SURENDRA MOHANTY VS	KHETRARAJPUR /260 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000031/2023
8	D-BLAPL/3717/2024 BLAPL/1019/2024	KRUSHNA CHANDRA RATH VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /436 /2023 JMFC, JATNI(Khordha) GR/0000906/2023
9	D-BLAPL/3244/2024 BLAPL/1020/2024	KAMALALOCHAN PARIDA @ ANIL KUMAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BOLAGARH P.S. /131 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000059/2023
10	D-BLAPL/3721/2024 BLAPL/1021/2024	GAJANAN NAIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DHANUPALI /68 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000200/2023
11	D-BLAPL/3565/2024 BLAPL/1022/2024	MUKESH SINGH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /695 /2023 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000107/2023

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12	D-BLAPL/3810/2024 BLAPL/1023/2024	ROHIT PATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /862 /2023 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0001373/2023
13	D-BLAPL/2352/2024 BLAPL/1024/2024	MUNA NAHAK VS STATE OF ODISHA	MANORANJAN PADHY VS	RAMBHA (KHALLIKOTE) /310 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000812/2023
14	D-BLAPL/3566/2024 BLAPL/1025/2024	SANJAYA PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /433 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002031/2023
15	D-BLAPL/3817/2024 BLAPL/1026/2024	DHANESWAR MURMU VS STATE OF ODISHA	ARIJEET MISHRA VS	DAITARI /96 /2022 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000013/2023
16	D-BLAPL/3637/2024 BLAPL/1027/2024	DEEPAK SAHU @ DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000004/2024
17	D-BLAPL/2709/2024 BLAPL/1028/2024	PRAKASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /128 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000151/2023
18	D-BLAPL/3831/2024 BLAPL/1029/2024	KUNA @ SAGAR NAIK VS STATE OF ODISHA	MINA KUMARI DAS VS	GHASIPURA /1 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000272/2022
19	D-BLAPL/3640/2024 BLAPL/1030/2024	SIPUN NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /118 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000005/2024
20	D-BLAPL/3834/2024 BLAPL/1031/2024	MITHUN @ ANIL KUMAR PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /385 /2022 J.M.F.C.,PIPLI(Puri) GR/0000567/2022
21	D-BLAPL/3837/2024 BLAPL/1032/2024	MITHUN KUMAR SAHU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALLIGUDA /30 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000029/2024
22	D-BLAPL/2710/2024 BLAPL/1033/2024	SANKAR MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /55 /2020 DISTRICT AND SESSIONS JUDGE,MALKA CT/0000065/2021
23	D-BLAPL/3693/2024	SANU @ TUSAR KUMAR DEV	KAUSTUVA MOHANTY	DHAULI PS /170 /2023

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	BLAPL/1034/2024	VS STATE OF ODISHA	VS	J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001173/2023
24	D-BLAPL/2838/2024 BLAPL/1035/2024	GAGAN MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /9 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000008/2023
25	D-BLAPL/2839/2024 BLAPL/1036/2024	ARJUN KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /9 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000008/2023
26	D-BLAPL/3713/2024 BLAPL/1037/2024	AKASH BHARATI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CHHENDIPADA /84 /2023 C.J.M.,ANGUL(Anugul) GR/0000170/2023
27	D-BLAPL/3241/2024 BLAPL/1038/2024	SALAMAT SAHA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/0000053/2022
28	D-BLAPL/3243/2024 BLAPL/1039/2024	SANTOSH SAHANI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /169 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000097/2021
29	D-CMAPL/2882/2024 CMAPL/24/2024	NANDA KISHORE SAHU VS STATE OF ODISHA	ADV. VS	// (//
30	D-CMP/4949/2024 CMP/97/2024	BALARAM NAYAK VS JADUMANI DAS	SWARUP KUMAR PATNAIK VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr CS/0000055/2008
31	D-CONTC/3461/2024 CONTC/712/2024	TAPASWINI MISRA VS AWASTHY. S, I.A.S.	ADV. VS	// (//
32	D-CONTC/3477/2024 CONTC/713/2024	SULOCHAN NAYAK VS ASWATHY S.,I.A.S.	ADV. VS	// (//
33	D-CONTC/3480/2024 CONTC/714/2024	BIKASH KUMAR PATWARI VS K SUDARSHAN CHAKRAVARTHY,I.A.S.	ADV. VS	// (//
34	D-CONTC/3880/2024 CONTC/715/2024	DIPTI RANJAN NAYAK VS	GOPINATH SETHI VS	// (

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		ARVIND AGRAWAL, I.A.S.		//
35	D-CONTC/3938/2024 CONTC/716/2024	AMIYA KUMAR SAHOO VS	SOMADARSAN MOHANTY VS	// ()
		SHALIN PANDIT,SECY.,H. AND F.W. DEPT.		//
36	D-CONTC/3987/2024 CONTC/717/2024	ANJALI SAHU VS	ADV. VS	// ()
		YOSNA MAJHI, TAHASILDAR, BANGAMUNDA, BALANGIR		//
37	D-CONTC/5100/2024 CONTC/718/2024	RAGHUNATH BARIK VS	ADV. VS	// ()
		SATYABRATA SAHU, I.A.S.		//
38	D-CONTC/5146/2024 CONTC/719/2024	RAMAKANTA ORAM VS	TRILOCHAN NANDA VS	// ()
		PRADEEP KUMAR SAHU,DEPUTY DIRECTOR,CONSOLIDATION OF HOLDING,SAMBALPUR		//
39	D-CONTC/3948/2024 CONTC/720/2024	PARTHA SARATHI JENA VS	ADV. VS	// ()
		S. ASWATHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.		//
40	D-CONTC/2589/2024 CONTC/721/2024	KHIROD PRASAD SAHOO VS	ADV. VS	// ()
		SANJEEV KUMAR SINGH, DISTRICT EDUCATION OFFICER, KENDRAPARA		//
41	D-CONTC/2894/2024 CONTC/722/2024	PANTALU JAGANNATH RAO @ P. JAGANNATH RAO VS	ADV. VS	// ()
		VIR IKRAM YADAV, COMMNR. CUM SECY., FOOD SUPPLY AND CONSUMER WELFARE DEPT., ODISHA, BBSR.		//
42	D-CONTC/4171/2024 CONTC/723/2024	PITABASH NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// ()
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
43	D-CONTC/4349/2024 CONTC/724/2024	DAYA SAGAR MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// ()
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
44	D-CONTC/4377/2024 CONTC/725/2024	KEDARNATH MAJHI VS	ADV VS	// ()
		SUDHANSU SEKHAR MISHRA, IN CHARGE DISTRICT PROJECT COORDINATOR, RTE SSA,NUAPADA		//
45	D-CONTC/4346/2024 CONTC/726/2024	BRAJARAJ MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// ()
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//

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46	D-CONTC/4352/2024 CONTC/727/2024	GOPINATH PATEL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
47	D-CONTC/4341/2024 CONTC/728/2024	SARASWATI MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0
48	D-CONTC/2121/2024 CONTC/729/2024	RANJEETA RANASINGH VS SHYAM SUNDAR CHOUDHURY, TP CENTRAL ODISHA DISTRIBUTION LTD., BBSR	SAGARIKA SAHOO VS	// 0
49	D-CONTC/5547/2024 CONTC/730/2024	GOPAL BEHERA VS SRIKANTA TAREI, PRESIDENT, BOARD OF SEC. EDUCATION.	HARA PRASAD RATH VS	// 0
50	D-CONTC/5149/2024 CONTC/731/2024	NARENDRA SUNDAR NAYAK VS ANU GARG, SECY., WATER RESOURCES DEPT., ODISHA, BBSR.	MANAS PATI VS	// 0
51	D-CONTC/5150/2024 CONTC/732/2024	NABA KRISHNA CHOUDHURY VS ANU GARG, SECRETARY, WATER RESOURCES DEPTT.	MANAS PATI VS	// 0
52	D-CONTC/5153/2024 CONTC/733/2024	PRATAP KUMAR MISHRA VS ANU GARG, SECY. WATER RESOURCES DEPTT.	MANAS PATI VS	// 0
53	D-CONTC/4254/2024 CONTC/734/2024	ASHOK KUMAR SWAIN VS ASWATHY S., I.A.S.	ADV. VS	// 0
54	D-CONTC/4892/2024 CONTC/735/2024	RUDRA HOSPITAL, GOPALPUR, URALI VS DR. MAKARANANDA BEURIA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, CUTTACK	ADV. VS	// 0
55	D-CONTC/4291/2024 CONTC/736/2024	RAMA CHANDRA SUARA VS ABHISEKH DASH @ DAS, TAHASILDAR, PURI	AMIT PRASAD BOSE VS	// 0
56	D-CONTC/4232/2024 CONTC/737/2024	BINAYAK NAYAK VS ASWATHY S., I.A.S.	ADV. VS	// 0
57	D-CONTC/4284/2024	SUJATA PANDA	AUROBINDA SAHOO	//

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	CONTC/738/2024	VS	VS	0
		ASWATHY S., I.A.S., COMMNR CUM SECY, S AND M.E.ODISHA		//
58	D-CONTC/4239/2024	RATIKANTA DAS	SIDHARTHA SWAIN	//
	CONTC/739/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
59	D-CONTC/4236/2024	RASHMITA MANGARAJ	ADV.	//
	CONTC/740/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
60	D-CONTC/4237/2024	SIBA RANA	BIJAYA KUMAR BEHERA 1	//
	CONTC/741/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR		//
61	D-CONTC/4240/2024	RAESINGH MAJHI	BIJAYA KUMAR BEHERA 1	//
	CONTC/742/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
62	D-CONTC/4278/2024	KAILASH CHANDRA ROUT	PRAFULLA KUMAR MAHAPATRA	//
	CONTC/743/2024	VS	VS	0
		SASWAT MISHRA, I.A.S.		//
63	D-CONTC/4271/2024	PITAMBAR MAJHI	BIJAYA KUMAR BEHERA 1	//
	CONTC/744/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
64	D-CONTC/4343/2024	MAHENDRA PADHAN @ MAHENDRA KUMAR PADHAN	AUROBINDA SAHOO	//
	CONTC/745/2024	VS	VS	0
		ASWATHY S., I.A.S., COMMNR CUM SECY, S AND M.E, ODISHA		//
65	D-CONTC/4242/2024	ACHYUTANANDA DAS	ADV.	//
	CONTC/746/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
66	D-CONTC/4244/2024	BIGHNA PATEL	BIJAYA KUMAR BEHERA 1	//
	CONTC/747/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
67	D-CONTC/4355/2024	BANSIDHAR MAJHI	BIJAYA KUMAR BEHERA 1	//
	CONTC/748/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
68	D-CONTC/4245/2024	PABITRA RANA	BIJAYA KUMAR BEHERA 1	//
	CONTC/749/2024	VS	VS	0

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69	D-CONTC/4372/2024 CONTC/750/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SUDARSAN PANDA VS	ADV VS	// // ()
70	D-CONTC/4247/2024 CONTC/751/2024	ASWATHY S., COMMISSIONER CUM SECRETARY, S AND M.E DEPTT. ACHUTANANDA PATRA VS	ADV. VS	// // ()
71	D-CONTC/4248/2024 CONTC/752/2024	ASWATHY S., I.A.S. PRAFULLA KUMAR SAMAL VS	ADV. VS	// // ()
72	D-CONTC/4375/2024 CONTC/753/2024	ASWATHY S., I.A.S. GHANASHYAM BEHERA VS	ADV. VS	// // ()
73	D-CONTC/4250/2024 CONTC/754/2024	CHINMAYA KUMAR ACHARYA, O.A.S. S TRILOCHAN MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
74	D-CONTC/4251/2024 CONTC/755/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. BIRANCHI PRASAD MISHRA VS	ADV. VS	// // ()
75	D-CONTC/4382/2024 CONTC/756/2024	ASWATHY S., I.A.S. KEDARASWAR BARIK VS	BIKASH MISHRA VS	// // ()
76	D-CONTC/3254/2024 CONTC/757/2024	ARAVIND AGRAWAL, I.A.S. M/S.SANTOSH KUMAR AND CO. VS	ADV. VS	// // ()
77	D-CONTC/4257/2024 CONTC/758/2024	SANJAYA SINGH, I.A.S. SIBA ROUT VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
78	D-CONTC/4265/2024 CONTC/759/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. BHAGABAN MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
79	D-CONTC/4262/2024 CONTC/760/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. DHANSINGH MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//

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80	D-CONTC/4380/2024 CONTC/761/2024	TULASIRAM MAJHI VS SUDHANSU SEKHAR MISHRA, IN CHARGE DISTRICT PROJECT COORDINATOR, RTE SSA, NUAPADA	ADV VS	// ()
81	D-CONTC/2417/2024 CONTC/762/2024	BASANTI JENA VS DILLIP KUMAR NAYAK, TAHASILDAR, NISCHINTAKOILI, CUTTACK	ADV. VS	// ()
82	D-CONTC/2870/2024 CONTC/763/2024	SANTOSH KHORA VS R.P. KOICHE, I.P.S.	ADV. VS	// ()
83	D-CONTC/2873/2024 CONTC/764/2024	KHIRABDI BEHERA VS SURENDRA KUMAR, I.A.S.	ADV. VS	// ()
84	D-CONTC/1368/2024 CONTC/765/2024	CHANDA BHOI VS ABHISEK DASH, TAHASILDAR, SADAR, PURI	ADV. VS	// ()
85	D-CRLA/3679/2024 CRLA/100/2024	SUMANA NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /464 /2015 A.D.J.,DHENKANAL(Dhenkanal) CT/0000118/2016
86	D-CRLA/3597/2024 CRLA/101/2024	URAT JAGDALA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH RURAL /211 /2023 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000110/2023
87	D-CRLA/3615/2024 CRLA/102/2024	ASHOK KUMAR JENA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /35 /1992 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000006/2017
88	D-CRLA/3763/2024 CRLA/103/2024	JADU@RABINDRA MAHALIK VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	KHANTAPADA /222 /2017 DISTRICT & SESSIONS JUDGE,BALASO ST/0000148/2019
89	D-CRLA/2959/2024 CRLA/104/2024	RABI BEHERA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BARKOTE /24 /2018 A.D.J.,DEOGARH(Debagarh) Spl/0000004/2018
90	D-CRLA/3650/2024 CRLA/99/2024	BUDHIA@TRILOCHAN NAHAK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	CUTTACK SADAR /13 /2018 1ST ADJ,CUTTACK(Cuttack) ST/0000265/2022
91	D-CRLMA/3213/2024	PARTHABA KONHAR	ADV.	GOCHHAPADA /128 /2023

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	CRLMA/24/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMC/3304/2024 CRLMC/321/2024	RAJALAKSHMI MUNI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
93	D-CRLMC/3567/2024 CRLMC/322/2024	NARAYAN PRADHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 J.M.F.C.,SORO(Baleshwar)
94	D-CRLMC/3388/2024 CRLMC/323/2024	PEMIA SAMI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	ICC/0000161/2016 POTTANGI /28 /2015
95	D-CRLMC/3400/2024 CRLMC/324/2024	UPENDRA NARAYAN PARHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	S.D.J.M.,KORAPUT(Koraput) GR/0000325/2015
96	D-CRLMC/3569/2024 CRLMC/325/2024	BHAGIRATHI JENA VS STATE OF ODISHA	DEBASIS MISHRA VS	BASUDEVPUR /495 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000825/2023
97	D-CRLMC/3395/2024 CRLMC/326/2024	MADHU@MADHUSUDAN NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	/ /0 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000005/2019
98	D-CRLMC/599/2024 CRLMC/327/2024	SUBASH DELEI VS STATE OF ODISHA	KURESH PRASAD DASH VS	DHENKANAL SADAR /455 /2012 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkanal) GR/0001333/2012
99	D-CRLMC/3686/2024 CRLMC/328/2024	AKUNA @ ANKUNA @ BABINA PARIDA VS STATE OF ODISHA	ABHISHEK PRADHAN VS	BUGUDA /124 /2016 A.D.J.,BHANJANAGAR(Ganjam) ST/0000117/2018
100	D-CRLMC/3021/2024 CRLMC/329/2024	SILU@SANDIP SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASELI SAHI PS /131 /2020 J.M.F.C. (II), PURI(Puri) GR/0001252/2020
101	D-CRLMC/3299/2024 CRLMC/330/2024	SAGARIKA CHOWDHURY VS STATE OF ODISHA	ADISHREE MISHRA VS	BALASORE SADAR /283 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000267/2023
102	D-CRLMC/3301/2024 CRLMC/331/2024	KAUSHIK BASU VS STATE OF ODISHA	ADISHREE MISHRA VS	/ /0 J.M.F.C. IV BHUBANESWAR(Khordha) ICC/0002560/2022
				/ /0 J.M.F.C. IV BHUBANESWAR(Khordha)

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103	D-CRLMC/3342/2024 CRLMC/332/2024	STATE OF ODISHA DILLIP KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR LENKA VS	ICC/0002560/2022 NIALI /94 /2002 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000314/2022
104	D-CRLMC/1653/2024 CRLMC/333/2024	JITU MEHER VS M/S.MAHESWARI AGENCIES	PRASHANTA KUMAR NAYAK VS	/ /0 J.M.F.C.,KANTABANJI(Balangir) ICC/0000001/2022
105	D-CRLMC/3359/2024 CRLMC/334/2024	NASIMA KHATOON VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PLANTSITE /184 /2018 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000004/2018
106	D-CRLMC/1883/2024 CRLMC/335/2024	HARIHAR PATNAIK VS STATE OF ODISHA	SOMANATH SATAPATHY VS	JAGATPUR /302 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001822/2022
107	D-CRLMC/2878/2024 CRLMC/336/2024	SAMEER PATTNAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CAPITAL P.S. /434 /2017 A.D.J.,BHUBANESWAR(Khordha) CRREV/0000089/2023
108	D-CRLMC/3150/2024 CRLMC/337/2024	RAMESH MALLIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BARI /53 /2022 S.D.J.M.,JAJPUR(Jajapur) CT/0000460/2022
109	D-CRLMC/1430/2024 CRLMC/338/2024	GOURISHANKAR DAS VS GAYTREE CHOUDHURY	DIPTENDU SUNDAR RAY VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) CMC/0000115/2020
110	D-CRLMC/3374/2024 CRLMC/339/2024	JYOTI PRAKASH OJHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /217 /2012 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0001707/2012
111	D-CRLMC/3379/2024 CRLMC/340/2024	ALOK KUMAR MOHARANA@BAGA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /91 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000084/2023
112	D-CRLMC/3267/2024 CRLMC/341/2024	MD. SHARIF VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0002616/2016
113	D-CRLMC/2264/2024 CRLMC/342/2024	BANAMBAR SAHU VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	CHHENDIPADA /135 /2013 SPL.JUDGE,ANGUL(Anugul) Spl/0000067/2013

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114	D-CRLMC/3784/2024 CRLMC/343/2024	BABULA @ PARESH NANDI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /46 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000044/2023
115	D-CRLMC/2674/2024 CRLMC/344/2024	BAIBHAV PATEL VS STATE OF ODISHA	SHRADHA MOHANTY VS	CAPITAL P.S. /342 /2020 DISTRICT & SESIONS JUDGE,BHUBANE CT/0003741/2020
116	D-CRLMP/3371/2024 CRLMP/185/2024	CHITTARANJAN PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
117	D-CRLMP/3372/2024 CRLMP/186/2024	BHARATI SAHOO VS STATE OF ODISHA	BISHAL BAIVAB VS	//0 () //
118	D-CRLMP/3543/2024 CRLMP/187/2024	PURNIMA MAHARANA VS HOME (STATE)	DILLIP KUMAR SETHY VS	//0 () //
119	D-CRLMP/3377/2024 CRLMP/188/2024	NAKULA PRADHAN @ NAKUL KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CH JENA VS	//0 () //
120	D-CRLMP/3384/2024 CRLMP/189/2024	DUSHMANTA KUMAR DAS VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	//0 () //
121	D-CRLREV/3882/2024 CRLREV/50/2024	BIKASH AGRAWAL VS STATE OF ODISHA	AYUSH KHANDELWAL VS	KANTABANJI /194 /2023 ADDL.SESIONS JUDGE,KANTABANJI(C SC/0000072/2023
122	D-CRLREV/3559/2024 CRLREV/51/2024	ABHI@ABHIMANYU DAS VS SUJATA MAHALIK	AJAYA KUMAR PRADHAN VS	MADHUPATNA /174 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000097/2021
123	D-FAO/5131/2024 FAO/27/2024	TAPASWINI JENA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000042/2022
124	D-FAO/5130/2024 FAO/28/2024	UMA SATPATHY VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000005/2021
125	D-FAO/5133/2024	MINATI NANDI	SATYABAN SAHOO	//

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	FAO/29/2024	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/000054/2020
126	D-MACA/1654/2024 MACA/59/2024	SUBARNI SAHOO VS TRINATH PRUSTY	KAPILA CHARAN NAYAK VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/000006/2018
127	D-MACA/5228/2024 MACA/60/2024	D.M., NEW INDIA ASSURANCE COMPANY LTD., BBSR VS PHULA BAG	GOPAL CHANDRA SAMANTARAY VS	// A.D.J.,NAWAPARA(Nuapada) Mac/000015/2012
128	D-RPFAM/4431/2024 RPFAM/22/2024	BISWARANJAN BEHERA VS SUDHIRA GANTA	ASHOK DAS VS	// FAMILY COURT AT PARALAKHEMUN Crp/000011/2023
129	D-RPFAM/956/2024 RPFAM/23/2024	MANOJ GUPTA VS ASHMITA HORO@GUPTA	RAMESH AGARWAL VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/000036/2022
130	D-RSA/3950/2024 RSA/16/2024	DEO KUMAR SINGH VS RATNAKAR BEHERA	AMITAV DAS VS	// A.D.J.,JHARSUGUDA(Jharsuguda) RFA/000015/2015
131	D-RVWPET/5336/2024 RVWPET/14/2024	HIMADRI MAHAPATRA VS SUKANTA KUMAR MAHAPATRA	JYOTI RANJAN DEO VS	//) //
132	D-TRP(C)/5244/2024 TRP(C)/36/2024	JYOTIRMAYEE SAHOO@PRADHAN VS AKASH KUMAR PRADHAN	SUSHANTA KUMAR JOSHI VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000105/2023
133	D-TRPCRL/3768/2024 TRPCRL/10/2024	BISWARANJAN MOHANTY VS PRATHANA DAS	TANMAYA KUMAR MOHANTY VS	//0 JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000221/2023
134	D-WA/5118/2024 WA/124/2024	STATE OF ODISHA VS RAJKISHORE DAS	BIPLAB MOHANTY, A.G.A. VS	//) //
135	D-WA/4875/2024 WA/125/2024	STATE OF ODISHA VS BIBEKANANDA SAHOO	MANOJ KUMAR KHUNTIA, A.G.A. VS	//) //
136	D-WA/4859/2024 WA/126/2024	STATE OF ODISHA VS	RABI NARAYAN MISHRA,A.G.A VS	//)

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137	D-WA/1559/2024 WA/127/2024	BISWAJEET PATTANAYAK STATE OF ODISHA VS NILIMA SAHOO	SANGRAM JENA, A.G.A. VS	// // 0 //
138	D-WA/1562/2024 WA/128/2024	STATE OF ODISHA VS JAHIDA BIBI	SANGRAM JENA,A.G.A VS	// 0 //
139	D-WA/4838/2024 WA/129/2024	STATE OF ODISHA VS PARIKHITA PANI	HARMOHAN DHAL, A.G.A. VS	// 0 //
140	D-WA/4857/2024 WA/130/2024	STATE OF ODISHA VS PRIYANKA RANI JENA	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
141	D-WA/5369/2024 WA/131/2024	STATE OF ODISHA VS BIJAY KISHORE MISHRA	TARUN PATNAIK, A.S.C. VS	// 0 //
142	D-WA/5394/2024 WA/132/2024	STATE OF ODISHA VS KANAKLATA BEHERA	TARUN PATNAIK, A.S.C. VS	// 0 //
143	D-WA/4714/2024 WA/133/2024	STATE OF ODISHA VS BIJAYA KUMAR DEHURY	DEBASIS MOHAPATRA, A.G.A. VS	// 0 //
144	D-WA/4089/2024 WA/134/2024	SABITA CHHOTRAY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
145	D-WA/5337/2024 WA/135/2024	STATE OF ODISHA VS BAISAKHU BUDEK	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
146	D-WA/5308/2024 WA/136/2024	STATE OF ODISHA VS KRUSHNA CHANDRA DASH	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
147	D-WA/5345/2024 WA/137/2024	STATE OF ODISHA VS BALA JOSHI	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //

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148	D-WA/5383/2024 WA/138/2024	STATE OF ODISHA VS GAGANBIHARI MOHANTY	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
149	D-WP(C)/4368/2024 WP(C)/2896/2024	SAHADEB BEHERA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
150	D-WP(C)/5184/2024 WP(C)/2897/2024	KASINATH PANDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
151	D-WP(C)/4493/2024 WP(C)/2898/2024	ARJUNA SETHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
152	D-WP(C)/5182/2024 WP(C)/2899/2024	NAMITA RATHA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
153	D-WP(C)/4496/2024 WP(C)/2900/2024	JUDHISTHIRA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
154	D-WP(C)/4499/2024 WP(C)/2901/2024	SANTANU KUMAR KANHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
155	D-WP(C)/4502/2024 WP(C)/2902/2024	JESHAN KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
156	D-WP(C)/4707/2024 WP(C)/2903/2024	NARAYAN KUMAR KHAITAN VS STATE BANK OF INDIA, SAMBALPUR	BISWAJIT NAYAK VS	// 0 //
157	D-WP(C)/4332/2024 WP(C)/2904/2024	PITABAS PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
158	D-WP(C)/3589/2024 WP(C)/2905/2024	NIRANJAN SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
159	D-WP(C)/5233/2024	SAROJ KUMAR SETHY	DIBYARANJAN BEHERA	//

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	WP(C)/2906/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/4503/2024 WP(C)/2907/2024	SURESH CHANDRA KUMBHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
161	D-WP(C)/3351/2024 WP(C)/2908/2024	RUSHI DEI @ ROHINI SAMAL VS UNION OF INDIA	ARCHANA BEHERA VS	// 0 //
162	D-WP(C)/5467/2024 WP(C)/2909/2024	PURNA CHANDRA NAYAK VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
163	D-WP(C)/5427/2024 WP(C)/2910/2024	PRASANTA KUMAR SABAT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
164	D-WP(C)/2566/2024 WP(C)/2911/2024	RUPESH KUMAR KHETRAPAL VS STATE OF ODISHA	ABAKASH NANDA VS	// 0 //
165	D-WP(C)/916/2024 WP(C)/2912/2024	PANKAJ PARIDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
166	D-WP(C)/3163/2024 WP(C)/2913/2024	DEEPAK KUMAR JENA VS THE OMBUDSMAN II, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	RASHMI KANTA ACHARYA VS	// 0 //
167	D-WP(C)/5417/2024 WP(C)/2914/2024	BIPIN BIHARI DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
168	D-WP(C)/3321/2024 WP(C)/2915/2024	USHARANI DASH VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
169	D-WP(C)/4307/2024 WP(C)/2916/2024	PREETI PRAGYAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
170	D-WP(C)/4635/2024 WP(C)/2917/2024	KISHORE CHANDRA BISOYI VS	RABINDRA KUMAR PATNAIK VS	// 0

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171	D-WP(C)/3657/2024 WP(C)/2918/2024	ADDL. CHIEF SECY. WATER RESOURCES DEPT., KHURDA BIJAYA KUMAR BEHERA VS UNION OF INDIA	SANTOSH CHANDRA ATABUDHI VS	// // 0 //
172	D-WP(C)/4594/2024 WP(C)/2919/2024	SANJAYA KUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
173	D-WP(C)/4630/2024 WP(C)/2920/2024	SITARAM PRADHAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
174	D-WP(C)/2576/2024 WP(C)/2921/2024	LAXMIDHAR PARIDA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
175	D-WP(C)/4301/2024 WP(C)/2922/2024	DEBI PRASAD DHAR VS THE COLLECTOR, BALASORE	SURYA KANTA DWIBEDI VS	// 0 //
176	D-WP(C)/4628/2024 WP(C)/2923/2024	SUMITRA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
177	D-WP(C)/4950/2024 WP(C)/2924/2024	SURYAMANI TRIPATHY VS ORISSA INFORMATION COMMISSION, BBSR	SANTOSH KUMAR DWIVEDY VS	// 0 //
178	D-WP(C)/5112/2024 WP(C)/2925/2024	SAMIR MOHANTY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
179	D-WP(C)/5422/2024 WP(C)/2926/2024	UPENDRA KUMAR ROUL VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
180	D-WP(C)/5527/2024 WP(C)/2927/2024	BIPIN BIHARI PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
181	D-WP(C)/5365/2024 WP(C)/2928/2024	DAMBARU POLAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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182	D-WP(C)/5733/2024 WP(C)/2929/2024	DR. KELLA NIVEDITA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
183	D-WP(C)/5742/2024 WP(C)/2930/2024	UTKALIKA BALIARSINGH VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
184	D-WP(C)/5469/2024 WP(C)/2931/2024	REKHA BEHERA VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
185	D-WP(C)/5725/2024 WP(C)/2932/2024	SHIBAJI BAGHAR VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
186	D-WP(C)/4920/2024 WP(C)/2933/2024	MADAN BARIK VS BRANCH MANAGER, BANK OF INDIA, KEONJHAR	DIGAMBAR SETHI VS	// 0 //
187	D-WP(C)/5520/2024 WP(C)/2934/2024	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
188	D-WP(C)/5635/2024 WP(C)/2935/2024	SOMANATH NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
189	D-WP(C)/5412/2024 WP(C)/2936/2024	HIMANSU SEKHAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
190	D-WP(C)/5144/2024 WP(C)/2937/2024	RAJIBLOCHAN JANA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
191	D-WP(C)/5132/2024 WP(C)/2938/2024	HARIHAR SWAIN VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
192	D-WP(C)/5141/2024 WP(C)/2939/2024	GAJENDRA GHADAI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
193	D-WP(C)/3722/2024	SUNITA SAHOO	JITENDRA KUMAR CHHOTARAY	//

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	WP(C)/2940/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5728/2024 WP(C)/2941/2024	JANHABI SAHU VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// 0 //
195	D-WP(C)/5137/2024 WP(C)/2942/2024	TRAILOKYANTH BEHERA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
196	D-WP(C)/4462/2024 WP(C)/2943/2024	SHAIKH MAQUSUDE VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
197	D-WP(C)/570/2024 WP(C)/2944/2024	SWAPAN KUMAR SARKAR VS THE DIRECTOR GENERAL OF POLICE, KORAPUT	PRATIK DASH VS	// 0 //
198	D-WP(C)/5142/2024 WP(C)/2945/2024	SANJAY KUMAR MANNA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
199	D-WP(C)/5145/2024 WP(C)/2946/2024	BASUDEV MANDAL VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
200	D-WP(C)/5134/2024 WP(C)/2947/2024	GOURANGA SWAIN VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
201	D-WP(C)/5138/2024 WP(C)/2948/2024	KISHORI KINKARA BHOI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
202	D-WP(C)/5135/2024 WP(C)/2949/2024	JYOTIRMAYEE PARIDA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
203	D-WP(C)/5140/2024 WP(C)/2950/2024	JAYADEV SAHOO VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
204	D-WP(C)/5147/2024 WP(C)/2951/2024	DURGASHANKAR NANDA VS	PARSURAM PANDA VS	// 0

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205	D-WP(C)/4919/2024 WP(C)/2952/2024	STATE OF ODISHA SUJIT KUMAR DEY VS	MANOJ KUMAR MOHANTY (2) VS	// // ()
206	D-WP(C)/4772/2024 WP(C)/2953/2024	STATE OF ODISHA HEMANTA KUMAR TRIPATHY VS	DEBASIS TRIPATHY VS	// // ()
207	D-WP(C)/4766/2024 WP(C)/2954/2024	STATE OF ODISHA SHAKTIDUTTA SAMAL VS	SANTOSH KUMAR PATTANAIAK VS	// // ()
208	D-WP(C)/4786/2024 WP(C)/2955/2024	UNION OF INDIA RASIDA BEGUM VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
209	D-WP(C)/5495/2024 WP(C)/2956/2024	STATE OF ODISHA SONITA SARANGI VS	SUBHADUTTA ROURAY VS	// // ()
210	D-WP(C)/5468/2024 WP(C)/2957/2024	STATE OF ODISHA NIRANJAN BEHERA VS	MANAS RANJAN PANDA VS	// // ()
211	D-WP(C)/5672/2024 WP(C)/2958/2024	F.A.-CUM-SPL. SECY. TO GOVT., PLANNING AND CONVERGENCE DEPT., BBSR KAPILESWAR PRADHAN VS	DEEPALI MOHAPATRA VS	// // ()
212	D-WP(C)/4782/2024 WP(C)/2959/2024	STATE OF ODISHA KHURSIDA BEGUM VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
213	D-WP(C)/5542/2024 WP(C)/2960/2024	STATE OF ODISHA DEBENDRA MALLICK VS	AMIYA KUMAR CHHATOI VS	// // ()
214	D-WP(C)/5544/2024 WP(C)/2961/2024	STATE OF ODISHA PREMANANDA PRADHAN VS	AMIYA KUMAR CHHATOI VS	// // ()
215	D-WP(C)/4829/2024 WP(C)/2962/2024	STATE OF ODISHA MAHESWAR BEHERA VS	NIRANJAN LENKA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/4644/2024 WP(C)/2963/2024	ANTARYAMI MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/4642/2024 WP(C)/2964/2024	ASHOK KUMAR SAHU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
218	D-WP(C)/1991/2024 WP(C)/2965/2024	BIMAL KABISATAPATHY VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// 0 //
219	D-WP(C)/4637/2024 WP(C)/2966/2024	SARAT CHANDRA NAIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
220	D-WP(C)/4651/2024 WP(C)/2967/2024	NATIKA NAIK VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
221	D-WP(C)/4970/2024 WP(C)/2968/2024	BIRENDRA SAHA VS CANARA BANK, BUXI BAZAR BRANCH, CUTTACK	CHANDRAMADHAB SINGH VS	// 0 //
222	D-WP(C)/5811/2024 WP(C)/2969/2024	RAJESH JENA VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
223	D-WP(C)/4641/2024 WP(C)/2970/2024	JATIN KUMAR MISHRA VS MD., THE OMFED, BBSR	BIBHUTI BHUSAN BEHERA VS	// 0 //
224	D-WP(C)/5809/2024 WP(C)/2971/2024	CHANDAN BEHERA @ CHANDAN KUMAR BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
225	D-WP(C)/4556/2024 WP(C)/2972/2024	YUDHISTHIR PATI VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
226	D-WP(C)/4804/2024 WP(C)/2973/2024	ENOLA MISHRA VS ICICI BANK LTD., BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
227	D-WP(C)/5666/2024	MANJU SERVICES, CUTTACK	SUKANTA KUMAR DALAI	//

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	WP(C)/2974/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5651/2024 WP(C)/2975/2024	DEEPAK KUMAR DAS VS CHIEF MANAGER AND AUTHORIZED OFFICER, UCO BANK, BALASORE	CHITTA RANJAN PATTNAIK VS	// 0 //
229	D-WP(C)/4774/2024 WP(C)/2976/2024	HEMANTA KUMAR TRIPATHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
230	D-WP(C)/4780/2024 WP(C)/2977/2024	HEMANTA KUMAR TRIPATHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
231	D-WP(C)/5030/2024 WP(C)/2978/2024	PRADEEP KUMAR PRUSTY VS SECRETARY, DEPT. OF FOREST AND ENVIRONMENT AND CLIMATE CHANGE, BBSR	PRAFULLA CHANDRA ACHARYA VS	// 0 //
232	D-WP(C)/4826/2024 WP(C)/2979/2024	PRABIN ACHARYA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
233	D-WP(C)/4832/2024 WP(C)/2980/2024	NIRANJAN PRADHAN VS JOINT COMMISSIONER OF STATE TAX (APPEAL), BALASORE	PRATIK DASH VS	// 0 //
234	D-WP(C)/5128/2024 WP(C)/2981/2024	MANOJ KUMAR BALIARSINGH VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// 0 //
235	D-WP(C)/5258/2024 WP(C)/2982/2024	SOBHAGYA PATTNAIK VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
236	D-WP(C)/5685/2024 WP(C)/2983/2024	SURESH PANDIT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
237	D-WP(C)/5249/2024 WP(C)/2984/2024	NIRMALI NAIK VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
238	D-WP(C)/4904/2024 WP(C)/2985/2024	MUSTAFA ALLI VS	PRADIPTA KUMAR PATTANAYAK VS	// 0

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239	D-WP(C)/4908/2024 WP(C)/2986/2024	STATE OF ODISHA MANAS KUMAR BEHERA VS	KALI PRASAD MOHANTY VS	// // 0
240	D-WP(C)/5374/2024 WP(C)/2987/2024	STATE OF ODISHA GIRIJA SHANKAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
241	D-WP(C)/5766/2024 WP(C)/2988/2024	STATE OF ODISHA SANTOSH PRADHAN VS	RAKESH KUMAR DAS VS	// // 0
242	D-WP(C)/5713/2024 WP(C)/2989/2024	STATE OF ODISHA CHATURVUJA SAHU VS	SHASHI BHUSAN JENA VS	// // 0
243	D-WP(C)/4776/2024 WP(C)/2990/2024	STATE OF ODISHA HEMANTA KUMAR TRIPATHY VS	DEBASIS TRIPATHY VS	// // 0
244	D-WP(C)/5816/2024 WP(C)/2991/2024	STATE OF ODISHA RAMA CHANDRA JENA VS	JAGAMOHAN PATTANAIAK VS	// // 0
245	D-WP(C)/4778/2024 WP(C)/2992/2024	STATE OF ODISHA HEMANTA KUMAR TRIPATHY VS	DEBASIS TRIPATHY VS	// // 0
246	D-WP(C)/5738/2024 WP(C)/2993/2024	STATE OF ODISHA PRAMOD KUMAR DAS VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
247	D-WP(C)/5681/2024 WP(C)/2994/2024	STATE OF ODISHA PANCHANAN DAS VS	JAGAJIBAN PRADHAN VS	// // 0
248	D-WP(C)/5828/2024 WP(C)/2995/2024	STATE OF ODISHA SUHANI PURTY VS	MITHUN DAS VS	// // 0
249	D-WP(C)/5564/2024 WP(C)/2996/2024	STATE OF ODISHA RANJIT KUMAR PATTNAIK VS	GYANA RANJAN SETHI VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/5013/2024 WP(C)/2997/2024	SHIBA PRASAD MISHRA VS THE SECRETARY, STATE CONSUMER DISPUTE REDRESSAL COMMISSION, CUTTACK	SOUGAT DASH VS	// 0 //
251	D-WP(C)/5679/2024 WP(C)/2998/2024	CHAITANYA MADHUAL VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
252	D-WP(C)/4439/2024 WP(C)/2999/2024	BENUDHAR SAHOO VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// 0 //
253	D-WP(C)/5462/2024 WP(C)/3000/2024	AJAYA KUMAR MAHARANA VS PRINCIPAL SECY. TO GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
254	D-WP(C)/4663/2024 WP(C)/3001/2024	BABAJI CHARAN SWAIN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
255	D-WP(C)/2618/2024 WP(C)/3002/2024	ANTARYAMI DAS VS SECRETARY HIGHER EDUCATION DEPT.	SANDYARANI PANI VS	// 0 //
256	D-WP(C)/3843/2024 WP(C)/3003/2024	CHIEF MANAGER, ARM BRANCH, CANARA BANK, CUTTACK VS COLLECTOR AND DM, BALASORE	BIBEKANANDA UDGATA VS	// 0 //
257	D-WP(C)/2631/2024 WP(C)/3004/2024	GOPAL KRISHNA MAHAPATRO VS THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA.	SANDHYARANI PANI VS	// 0 //
258	D-WP(C)/4523/2024 WP(C)/3005/2024	CHIEF MANAGER, CANARA BANK, CUTTACK VS THE ADDL. DIST. MAGISTRATE-CUM-DIST. REGISTRAR, BALASORE	BIBEKANANDA UDGATA VS	// 0 //
259	D-WP(C)/5034/2024 WP(C)/3006/2024	SATYAJIT BEURA VS RAJALXMI DAS	MISS NAMITA PATTANAIAK VS	// 0 //
260	D-WP(C)/5559/2024 WP(C)/3007/2024	SUSHIL KUMAR LAKRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
261	D-ABLAPL/2929/2024	SUBASH PANDIT	PRABHAT KUMAR PARIDA	BIRMITRAPUR /41 /2024

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	ABLAPL/1309/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/3282/2024 ABLAPL/1310/2024	BASUDEV KANHAR VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	GOCHHAPADA /40 /2022 () //
263	D-ABLAPL/2948/2024 ABLAPL/1311/2024	LAXMI ROUT @ K. LAXMI ROUT VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	BADAGODA P.S. /100 /2023 () //
264	D-ABLAPL/3285/2024 ABLAPL/1312/2024	MAMATA NAIK VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	ANGUL TOWN /717 /2023 () //
265	D-ABLAPL/3135/2024 ABLAPL/1313/2024	RAKHYAKA BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	barpalli /25 /2024 () //
266	D-ABLAPL/3399/2024 ABLAPL/1314/2024	SUSANTA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000168/2022
267	D-ABLAPL/3286/2024 ABLAPL/1315/2024	ASHIS KUMAR KANHAR VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	PHULBANI TOWN /178 /2023 () //
268	D-ABLAPL/3846/2024 ABLAPL/1316/2024	SUBHANKAR BOSE VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BARANGA /57 /2024 () //
269	D-ABLAPL/3415/2024 ABLAPL/1317/2024	SUDHANSU BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /187 /2023 () //
270	D-ABLAPL/3313/2024 ABLAPL/1318/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /467 /2023 () //
271	D-ABLAPL/3137/2024 ABLAPL/1319/2024	RAKHYAKA BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	barpalli /24 /2024 () //
272	D-ABLAPL/3416/2024 ABLAPL/1320/2024	HIMANSHU PATRA VS	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,BASTA(Baleshwar)

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273	D-ABLAPL/3382/2024 ABLAPL/1321/2024	STATE OF ODISHA DEBENDRA MAHAKUL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ICC/0000131/2023 MANAMUNDA /133 /2023 () //
274	D-ABLAPL/3330/2024 ABLAPL/1322/2024	MAHADEB NAIK @ MAHADEV @ MAHDEB NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// / /0 SPECIAL JUDGE,BAUDH(Baudh)
275	D-ABLAPL/3408/2024 ABLAPL/1323/2024	ESWAR PADHIARY VS STATE OF ODISHA	SARADA PRASAD DASH VS	2(A)CC/0000005/2021 NANDANKANAN /119 /2019 () //
276	D-ABLAPL/3166/2024 ABLAPL/1324/2024	BIJAYA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// / /0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand
277	D-ABLAPL/3414/2024 ABLAPL/1325/2024	NITUN @ LITHUN @ DHANANJAYA ROUT VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	2(B)CC/0000004/2023 ITAMATI /296 /2022 () //
278	D-ABLAPL/3337/2024 ABLAPL/1326/2024	SHAMBHU KUMAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND E.O, BALASORE /2 () //
279	D-ABLAPL/3422/2024 ABLAPL/1327/2024	ANANDA MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /19 /2024 () //
280	D-ABLAPL/457/2024 ABLAPL/1328/2024	SANANDA CHARAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
281	D-ABLAPL/3344/2024 ABLAPL/1329/2024	DHUBALESWAR BAG VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /97 /2020 () //
282	D-ABLAPL/3423/2024 ABLAPL/1330/2024	SHAMBUNATHA MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /52 /2024 () //
283	D-ABLAPL/3458/2024 ABLAPL/1331/2024	SHEIK @ SK. ASFER ALLI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	TANGI (KHURDA) /27 /2024 () //

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284	D-ABLAPL/1594/2024 ABLAPL/1332/2024	LAXMAN JENA @LAXMAN KUMAR JENA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	//0 () //
285	D-ABLAPL/3368/2024 ABLAPL/1333/2024	DEBA PRASAD @ DEBI PRASAD ROUTRAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /42 /2024 () //
286	D-ABLAPL/3472/2024 ABLAPL/1334/2024	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	INDUASTRIAL,NISA /289 /2023 () //
287	D-ABLAPL/3424/2024 ABLAPL/1335/2024	GANESHA @ ALOKA @ ALOK DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000012/2024
288	D-ABLAPL/1674/2024 ABLAPL/1336/2024	BULU @ BIKASH MOHANTY VS STATE OF ODISHA	MANORANJAN MUDULI VS	BARAMBA /274 /2023 () //
289	D-ABLAPL/3369/2024 ABLAPL/1337/2024	GUNANIDHI SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /146 /2023 () //
290	D-ABLAPL/3476/2024 ABLAPL/1338/2024	SURYA SING @ SURENDRA SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /15 /2024 () //
291	D-ABLAPL/1976/2024 ABLAPL/1339/2024	SUJIT NAYAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	RAJKANIKI /646 /2023 () //
292	D-ABLAPL/3428/2024 ABLAPL/1340/2024	JALANDHAR SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	GOCHHAPADA /98 /2022 () //
293	D-ABLAPL/3568/2024 ABLAPL/1341/2024	CHANDINI BIBI @ CHANDINI BIWI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /4 /2022 () //
294	D-ABLAPL/1986/2024 ABLAPL/1342/2024	BABUL @ RAJA MALIK VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	KUDANAGARI /385 /2023 () //
295	D-ABLAPL/3433/2024	ASHUTOSHA @ SIPUN MAHALIK	PARTHA SARATHI NAYAK	KAMAKHYANAGAR /433 /2023

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	ABLAPL/1343/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/3479/2024 ABLAPL/1344/2024	MANGAL SING @ MANGU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /19 /2024 () //
297	D-ABLAPL/2280/2024 ABLAPL/1345/2024	B. BIJAYA PATRA VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	KHALLIKOTE /908 /2023 () //
298	D-ABLAPL/3506/2024 ABLAPL/1346/2024	DEEPAK DATTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LOISINGHA(BOLANGIR) /328 /2023 () //
299	D-ABLAPL/3483/2024 ABLAPL/1347/2024	KESHABA PANGI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHITRAKONDA /7 /2022 () //
300	D-ABLAPL/3435/2024 ABLAPL/1348/2024	ANIL PADHAN VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	DUNGURIPALI /16 /2024 () //
301	D-ABLAPL/3510/2024 ABLAPL/1349/2024	MUNA KHAN @ HASIM KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /9 /2024 () //
302	D-ABLAPL/2297/2024 ABLAPL/1350/2024	RAMESH BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BADAGODA P.S. /730 /2023 () //
303	D-ABLAPL/3485/2024 ABLAPL/1351/2024	TUNU @ SUBRAT PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BANARAPAL /21 /2024 () //
304	D-ABLAPL/3499/2024 ABLAPL/1352/2024	MUNA KHAN@HASIM KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /33 /2024 () //
305	D-ABLAPL/2536/2024 ABLAPL/1353/2024	NANDA MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	PANIKOILI /2 /2024 () //
306	D-ABLAPL/3512/2024 ABLAPL/1354/2024	KARMU NAIK VS	AKSHAYA KUMAR SAHOO VS	BARKOTE /48 /2024 ()

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307	D-ABLAPL/2927/2024 ABLAPL/1355/2024	STATE OF ODISHA MANTU JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// RAMACHANDRAPUR /2 /2024 ()
308	D-ABLAPL/3500/2024 ABLAPL/1356/2024	K. SURAT PATRA @ RURATHA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CHATRAPUR /74 /2024 ()
309	D-ABLAPL/3599/2024 ABLAPL/1357/2024	STATE OF ODISHA NABIN DASH VS	SHAKTI DATTA TRIPATHY VS	// //0 ()
310	D-ABLAPL/3486/2024 ABLAPL/1358/2024	STATE OF ODISHA(VIG.) JAGAT JIBAN NAYAK VS	AVIJIT PATNAIK VS	// NAYAPALLI P.S. /134 /2017 ()
311	D-ABLAPL/3041/2024 ABLAPL/1359/2024	STATE OF ODISHA BIKRAM BADAJENA VS	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /26 /2024 ()
312	D-ABLAPL/3505/2024 ABLAPL/1360/2024	STATE OF ODISHA SUNIL MAJHI VS	LAXMINARAYAN RAYATSINGH VS	// MANCHESWAR P.S. /26 /2023 ()
313	D-ABLAPL/3519/2024 ABLAPL/1361/2024	STATE OF ODISHA PRADIP KUMAR DAS VS	PRITAM KUMAR MOHANTY VS	// //0 ()
314	D-ABLAPL/3174/2024 ABLAPL/1362/2024	STATE OF ODISHA SIPUN DAS @AJIT KUMAR DAS VS	PRADIPTA BEURA VS	// //0 J.M.F.C.,TIGIRIA(Cuttack)
315	D-ABLAPL/430/2024 ABLAPL/1363/2024	STATE OF ODISHA SAROJ KUMAR ACHARYA VS	BYOMAKESH TRIPATHY VS	// //0 2(A)CC/0000013/2024 ()
316	D-ABLAPL/2921/2024 ABLAPL/1364/2024	STATE OF ODISHA PRATAP KUMAR MALLICK VS	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /260 /2020 ()
317	D-ABLAPL/3197/2024 ABLAPL/1365/2024	STATE OF ODISHA KALYAN KUMAR CHATTERJEE VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	// //0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C ICC/0000053/2023

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318	D-ABLAPL/1233/2024 ABLAPL/1366/2024	BIJAYA KUMAR BARIK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	SATYABADI /119 /2023 () //
319	D-ABLAPL/2931/2024 ABLAPL/1367/2024	GOURANGA CHARAN SAMAL @ GOURANGA CH. SAMAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /6 /2024 () //
320	D-ABLAPL/2933/2024 ABLAPL/1368/2024	PRASANTA KU. MOHAPATRA @ BITU MOHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /17 /2024 () //
321	D-ABLAPL/1532/2024 ABLAPL/1369/2024	TUTU @ TULU @ ABHIJIT SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /53 /2007 () //
322	D-ABLAPL/2982/2024 ABLAPL/1370/2024	GITANJALI PRADHAN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	TIGIRIA /4 /2024 () //
323	D-ABLAPL/3302/2024 ABLAPL/1371/2024	RABINDRA PRATAP SINGH @ RABINDRA KUMAR PRATAP SINGH VS STATE OF ODISHA	SOUGAT DASH VS	LAXMISAGAR P.S. /2 /2024 () //
324	D-ABLAPL/3524/2024 ABLAPL/1372/2024	RASHMI RANI JENA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	CHAULIAGANJA /315 /2023 () //
325	D-ABLAPL/3028/2024 ABLAPL/1373/2024	MAGANA @ KALAKAR SAHOO VS STATE OF ODISHA	BINI MISHRA VS	KANIHA /147 /2023 () //
326	D-ABLAPL/3525/2024 ABLAPL/1374/2024	CHHUTA SING @ BUDHIA SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /16 /2024 () //
327	D-ABLAPL/1575/2024 ABLAPL/1375/2024	RABINDRA NAIK @ RABI NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	GANGAPUR (ASKA) /916 /2023 () //
328	D-ABLAPL/152/2024 ABLAPL/1376/2024	JOGI SETHI @ RAJESH SETHI VS STATE OF ODISHA	PRATIK DASH VS	NAYAPALLI P.S. /475 /2023 () //
329	D-ABLAPL/3087/2024	RASMI RANJAN PATRA	SUSANTA KUMAR LENKA	JATNI P.S. /172 /2013

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	ABLAPL/1377/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/1689/2024 ABLAPL/1378/2024	KANTESAN @ SAHADEV MAHAKUDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /58 /2007 () //
331	D-ABLAPL/2281/2024 ABLAPL/1379/2024	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BAIDYANATHPUR /317 /2022 () //
332	D-ABLAPL/3104/2024 ABLAPL/1380/2024	IDRIS KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /34 /2024 () //
333	D-ABLAPL/1721/2024 ABLAPL/1381/2024	ANAND MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /141 /2022 () //
334	D-ABLAPL/2394/2024 ABLAPL/1382/2024	PRATAP KUMAR DALAI VS STATE OF ODISHA	MAHITOSH SINHA VS	COLLIERY /560 /2022 () //
335	D-ABLAPL/3306/2024 ABLAPL/1383/2024	PINTU @ UMAKANTA SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KANIHA /79 /2023 () //
336	D-ABLAPL/3118/2024 ABLAPL/1384/2024	MUNA BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	KHAMAR /15 /2024 () //
337	D-ABLAPL/1742/2024 ABLAPL/1385/2024	LITUNA@SAROJ KUMAR PARIDA VS STATE OF ODISHA	AKASH BHUYAN VS	KUJANGA /492 /2023 () //
338	D-ABLAPL/3132/2024 ABLAPL/1386/2024	MUNSAR KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 () //
339	D-ABLAPL/3314/2024 ABLAPL/1387/2024	DEEPAK RANAJAN BEHURA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PATTAMUNDAI /488 /2023 () //
340	D-ABLAPL/2413/2024 ABLAPL/1388/2024	PRAKASH CHANDRA ROUT @ PRAKASH ROUT @ PAPU VS	DIBYAJYOTI SAHOO VS	BONTH /2 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/1941/2024 ABLAPL/1389/2024	STATE OF ODISHA KRUSHNA CHANDRA NAIK VS	KARUNAKAR NAYAK VS	// KARANJIA /400 /2023 ()
342	D-ABLAPL/3328/2024 ABLAPL/1390/2024	STATE OF ODISHA RAMAKANTA KABI VS	DEEPAK KU SAHOO VS	// KENDRAPARA /180 /2018 ()
343	D-ABLAPL/2071/2024 ABLAPL/1391/2024	STATE OF ODISHA JADUMANI DASH VS	BIKRAM CHANDRA GHADEI VS	// CHHENDIPADA /102 /2014 ()
344	D-ABLAPL/2197/2024 ABLAPL/1392/2024	STATE OF ODISHA UMESH PRADHAN VS	PTAHALLAD SAHU VS	// BOUDH /303 /2021 ()
345	D-ABLAPL/2436/2024 ABLAPL/1393/2024	STATE OF ODISHA SURESH KHEMUNDU VS	PRASANTA KUMAR SAHOO VS	// NANDAPUR /133 /2021 ()
346	D-ABLAPL/2533/2024 ABLAPL/1394/2024	STATE OF ODISHA SANATAN BAITHALU VS	SURYANARAYAN BISWAL VS	// CUTTACK SADAR /772 /2023 ()
347	D-ABLAPL/2689/2024 ABLAPL/1395/2024	STATE OF ODISHA DULARAM KARUAN @ LEDO VS	BIJAYA KUMAR BEHERA 1 VS	// BODEN /66 /2023 ()
348	D-ABLAPL/3719/2024 ABLAPL/1396/2024	STATE OF ODISHA MANOJ KHILLO VS	MANORANJAN PADHY VS	// KORAPUT TOWN /74 /2021 ()
349	D-ABLAPL/2755/2024 ABLAPL/1397/2024	STATE OF ODISHA GANESH KUMAR PAL VS	ALOK KUMAR PANDA VS	// ANGUL TOWN /85 /2024 ()
350	D-ABLAPL/2827/2024 ABLAPL/1398/2024	STATE OF ODISHA JITU @ JITUN PRADHAN VS	HAREKRUSHNA MALIK VS	// BARANGA /37 /2024 ()
351	D-ABLAPL/3347/2024 ABLAPL/1399/2024	STATE OF ODISHA DIPTIMAYEE @ GOPAL JENA VS STATE OF ODISHA	PTADEEP KUMAR PRADHAN VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000022/2024